

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/1446(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 23rd March,
2021, 10:30 A.M**

Name of the Company		SUBH MINERAL PVT. LTD. Vs MAITHAN ISPAT PVT. LTD.	
Under Section		IBC Under Sec 9	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel /Pr.CS/Pr.CA appeared through Video Conferencing:

1. Mr. Saurav Jain, Advocate] For the Operational Creditor
1. Mr. Shaunak Mitra, Advocate] For the Corporate Debtor
2. Mr. Debdatta Ray Chaudhury, Adv.]

ORDER

Mr. Saurav Jain, Ld. Counsel present for the Operational Creditor. Mr. Shaunak Mitra alongwith Mr. Debdatta Ray Chaudhury, Ld. Counsel present for the Corporate Debtor.

2. List this matter on 27.04.2021 for further consideration.

(Harish Chander Suri)
Member (Technical)

(Rajasekhar V.K.)
Member (Judicial)